

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Radiance Properties (India) Private Limited Date of Commencement of Liquidation: 27-01-2023; List of Stakeholders as on Date: 16-10-2024; Name of IP: Mr. Anuj Bajpai; Process Number: 1; Last 5 digitof registration number: 10575

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3636635		3636635				NA
2	Liquidation costs incurred till date		4587864		4587864				NA
3	Secured financial creditors	1	1227629883	1	1227629883				Annexure 3
4	Unsecured financial creditors	2	13917735	2	6373300		7544435		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	1249772117	3	1242227682		7544435		